

DIVISION BENCH  
COURT - II

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/370(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BINAY KUMAR- VS KUMAR AUTO INFRA PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. ] For the Petitioner  
Mr. Siddharh Sharma, Adv. ]  
Mr. Rishav Dutt, Adv. ]  
Ms. Pratikha Roy, Adv. ]

Ms. Shruti Singhania, FCA ] For the Respondent Nos.1, 2 and 3

**ORDER**

1. Learned Counsel for the Petitioner present. Learned Authorized Representative for the Respondent Nos.1, 2 and 3 present.
2. Since the arguing counsel for the Petitioner is not available, list this matter on **12<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**